

में काम करने वाले स्थायी और अस्थायी कर्मचारियों और श्रमिकों के वेतन-मानों में भारी विषमता है।

(ख) यदि हां, तो इसके क्या कारण हैं ; और

(ग) दिल्ली प्रशासन में काम करने वाले स्थायी, अस्थायी और अशाकालिक कर्मचारियों और श्रमिकों की इस समय दैनिक और मासिक मंजूरी की दर कितनी कितनी है ?

श्रम, रोजगार तथा पुनर्वास मंत्रालय में राज्य मंत्री (श्री भागवत भा याज्ञाव) : (क) से (ग). सूचना एकत्र की जा रही है और सभा की मेज पर रख दी जायेगी।

Article written by Prof. Arnold Toynbee

2955. SHRI INDRAJIT GUPTA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether an articles by Prof. Arnold Toynbee appearing in the Republic Day supplement of the "Statesman" was distributed by the Press Information Bureau;

(b) whether the said articles had been made available to the Press Information Bureau by the National Committee for the Gandhi Centenary;

(c) if so, whether the National Committee or the PIB is responsible for studying the contents of such articles before distribution; and

(d) whether the said article was distributed despite its containing references which hurt the religious sentiments of the minority community ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) and (b). Yes. Sir.

(c) and (d). The article, written by a historian of international repute, was one of several articles taken from the Commemoration Volume "Mahatma Gandhi—100 Years", edited by Dr. S. Radhakrishnan and published by the Gandhi Peace Foundation.

It was distribution by the Press Information Bureau on 30th November. 1968, with copy-right credit to the Gandhi Peace Foundation, after obtaining the consent of the latter to its release to the Press. It had been published in 44 newspapers and periodicals in various parts of the country prior to its publication in the Republic Day supplement of the Statesman in January, 1969, without evoking any protest whatsoever.

Appointment of Joint Secretary in the Department of Information and Broadcasting

2956. SHRI INDRAJIT GUPTA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether a Senior Officers from West Bengal has recently been appointed as Joint Secretary in his Ministry (Department of Information and Broadcasting);

(b) whether it is a fact that the said Officer could not take charge of his duties for several days due to refusal by the former incumbent to relinquish the post; and

(c) if so, the circumstances of such obstructive attitude by the former incumbent and action, if any, taken against him ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) He could not take charge of his post because his predecessor had not received his posting orders on transfer. It is not correct that he had refused to hand over charge.

(c) Does not arise.

Loan given by Film Finance Corporation to Film Producers

2957. SHRI INDRAJIT GUPTA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether his attention has been drawn to Shri Satyajit Roy's statement from Poona on the 30th January 1969 to the effect that only wealthy film producers and those who could afford to deposit the required security were being benefited by the Film Finance Corporation while the enterprising young producers were less fortunate; and